Young panchayat leaders in youth delegations

3344. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether distinguished young panchayat leaders had been included in the youth delegations which visited China in 2006 and 2007;
 - (b) whether this practice has since been discontinued; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir.

(b) and (c) Distinguished young person from various fields are considered for the youth delegation sent by this Ministry to China, which also include social workers and young panchayat leaders.

Loan obtained for CWG

3345. SHRI RAMDAS AGARWAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the initial estimated expenditure, revised estimates and the actual expenditure incurred so far for hosting/conducting the Commonwealth Games;
- (b) whether the Central Government/Organizing Committee of Commonwealth Games (CG) has taken any loan from any foreign country, for organizing Commonwealth Games;
- (c) if so, the detail of the amount of loan disbursed, the reasons therefor and the reaction of Government thereto;
- (d) whether there is any report of irregularities in the ongoing projects of Commonwealth Games; and
 - (e) if so, the details thereof and the action taken in this regard till date?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) An amount of Rs. 767 crore was initially approved for the Conduct of the Games for the Organising Committee (OC) which has been revised to Rs. 2,394.25 crore. The expenditure incurred by the OC so far, in this regard, is Rs. 946.92 crore.

- (b) No, Sir.
- (c) Does not arise.
- (d) and (e) There have been some media reports about irregularities and scams in Commonwealth Games projects. These relate to the observations made by the Chief Technical Examiners' Organization (CTEO) of Central Vigilance Commission regarding some of the Commonwealth Games related projects and award of contracts by the Organizing Committee. As per procedure, the observations made by the CTEO, are attended to by the concerned Agencies, and responses to the observations are sent to CTEO. Thereafter, the CTEO, as necessary, makes counter observations, on which the Agency responds again and the report is finalized only the reafter.